

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1611
ANSWERED ON:10.08.2011
TEACHER STUDENT RATIO
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed any student-teacher ratio;
- (b) if so, the details thereof;
- (c) the State-wise student-teacher ratio in the country including Karnataka;
- (d) whether the Union Government coordinates or intervenes with the State Governments in case of shortage of student-teacher ratio; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): Yes, Sir. The Right of Children to Free and Compulsory Education (RTE) Act, 2009, which became operative with effect from 1st April, 2010, prescribes that Pupil Teacher Ratio (PTR) in schools should be maintained as per the following specified levels:

- (i) For first class to fifth class
 - # Two teachers up to 60 admitted children;
 - # Three teachers for 61 to 90 children;
 - # Four teachers for 91 to 120 children;
 - # Five teachers for 121 to 200 children;
 - # Five teachers plus one Head teacher if the number of admitted children is above 150; and the Pupil-Teacher Ratio (excluding Head-teacher) shall not exceed forty if the number of admitted children is above 200.
- (ii) For sixth class to eighth class
 - # At least one teacher per class so that there shall be at least one teacher each for (i) Science and Mathematics; (ii) Social Studies; and (iii) Languages.
 - # At least one teacher for every 35 children;
 - # Where admission of children is above 100, there shall be (i) a full time head-teacher and (ii) part time instructors for Art Education, Health & Physical Education and Work Education.

The Pupil-Teacher Ratio (PTR) as per District Information System for Education (DISE), 2009-10, for all States, including Karnataka, is attached at Annexure.

(d) & (e): With a view to supporting States to improve the PTR, the norms for providing teachers under Sarva Shiksha Abhiyan (SSA) have been revised to correspond with the PTR mandated under the RTE Act, 2009. Till 2010-11, 17.41 lakh posts of teachers have

been sanctioned under SSA/ RTE, against which 12.01 lakh teachers have been recruited till 31.03.2011.